

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:272  
ANSWERED ON:22.03.2005  
SOYA-CAKE EXPORT  
Bisen Shri Gauri Shankar Chaturbhuj

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have formulated any scheme to encourage export of soya-cake;
- (b) if so, details thereof;
- (c) the quantum of foreign currency earned by the Government from export of Soya-cake during the years 2002-03 and 2003-04 and till date;
- (d) whether the Government is likely to consider increasing the concession in excise duty in order to encourage soyabean growers, soya-processing industry and the exporters; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 272 FOR REPLY ON 22-03-2005 BY SHRI GAURISHANKAR CHATURBHUJ BISEN REGARDING `SOYA-CAKE EXPORT`

(a) & (b): Steps taken to enhance agri-exports, including soyameal, include sending delegations abroad, participating in international trade fairs, inviting potential buyers and providing financial assistance to exporters for improving quality, packaging, brand promotion of products and conducting market surveys. Some of the policy initiatives undertaken to encourage soya cake exports are:

(a) Recently, the excise duty on Food Grade Hexane, which is a solvent used for extraction of oil, has been reduced from 32% to 16%.

(b) To encourage the export of soyabean extraction (soyabean deoiled cake or meal), the duty free import of input has been allowed under Standard Input-Output Norms (SION) `E-42` of Food Products with certain conditions.

(c): The quantum of foreign currency earned from export of soya-cake during 2002-03 and 2003-04 and till date is as under:

Year	Value in Rs. Crores
------	---------------------

2002-03	1336.23
2003-04	3043.24
Apr`04 - Sep`04	996.67

(Source: DGCI&S, Kolkata)

(d) & (e): Only soya flour products packed in unit containers attract excise duty, Almost all other soya bean products are exempt from excise duty. No proposal is under consideration of the Government for increasing the concession in excise duty on soya products.